NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (IB) No.387/KB/2017 CA (IB) No. 25/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company Under Section		State Bank of India-Vs-Adhunik Alloys & Power Ltd. 7 IBC		
1>	Anals Basu	Hullick, Alv	I for RCFL, supposting	January 11/18

KANISHK KHETAN, ADV RESOLUTION

PROFESSIONAL

11/01/18

ORDER

Ld. Counsel for the Resolution Professional as well as Ld. Counsel for RCFL, supporting creditor is present.

List it on 31/01/2018 for filing Progress Report and along with this CA.

Sd

(Jinan K.R.) Member (I) 80

(V.P.Singh) Member (I)